NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 197/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: M/s. Landmark Etail Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 S. No. NAME

S. No. NAME

AZB & Partners

Himanshos Tembe and 230 to 232 of the Companies Act 2013.

DESIGNATION

himanhostembe

Order

TCSP 197/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter to 3.5.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)